

- (c) Celebration programmes planned throughout the whole year are as under:—
- (i) Release of commemorative coin and postage stamp.
 - (ii) To set up Chairs on Shri Guru Nanak Dev Ji in one University each in UK and Canada.
 - (iii) States/UTs to celebrate 550th birth anniversary of Shri Guru Nanak Dev Ji in a befitting manner. Religious activities like kirtan, katha, prabhat pheri, langar etc. to be organised throughout the country, especially at Gurdwaras and places associated with Shri Guru Nanak Dev Ji.
 - (iv) Doordarshan to arrange live telecast of programmes on Shri Guru Nanak Dev Ji and the Gurbani.
 - (v) National Book Trust to publish Gurbani in different Indian Languages. UNESCO to translate and publish anthology of Shri Guru Nanak Devji's writings in world languages.
 - (vi) Indian Missions overseas to organise special events to commemorate the 550th anniversary of the birth of Shri Guru Nanak Dev Ji.

Organisation of annual programmes

†1755. DR. SATYANARAYAN JATIYA: Will the Minister of CULTURE be pleased to state:

(a) the details of annual programmes organised by the Ministry, State-wise on the saints, eminent personalities, legendary figures, inspirational people partaking in freedom movement, revolutionaries, important persons and the measures adopted to include anecdotes pertaining to post independence era for acknowledging their contribution towards culture: and

(b) the details of the proposals sent by Government of Madhya Pradesh for the construction of the buildings of cultural centres of Bhopal, Vidhisha and Khandwa in Madhya Pradesh and the status of clearance provided and construction carried out, in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (SHRI PRAHALAD SINGH PATEL): (a) Government of India commemorates birth centenary and special birth anniversaries of eminent Indian personalities and events of historical importance. Decision to commemorate a personality/event is taken by a National Implementation Committee headed by Hon'ble Home Minister. Two types of activities (i) creation of infrastructure in the name of the personality/event and (ii) programmes

† Original notice of the question was received in Hindi.

like lectures, seminars, exhibitions, competitions, publications etc. are taken up for a period of one year. 80% of the total budget allocated for the commemoration is spent on infrastructure creation and 20% on cultural activities.

(b) Under the Scheme of financial assistance for Tagore Cultural Complexes (TCC), proposals have been received from Government of Madhya Pradesh for construction of the buildings of cultural centres of Bhopal, Vidhisha and Khandwa. All these proposals have been approved by the Government at a cost of ₹ 15.00 crore each and first installments of funds released to the State Government. Details of these proposals are given in the Statement (*See below*).

A proposal for construction of Memorial Museum at Burhanpur in Madhya Pradesh was also received from the State Government under commemoration of 350 birth anniversary of Guru Gobind Singh Ji. The proposal has been approved at a cost of ₹ 15.39 crore and first installment of funds released to the State Government.

Statement

Details of cultural complex approved by the Government under the Scheme of Financial Assistance for Tagore Cultural Complexes (TCC)

Sl. No.	Name of the Project	Total Cost of the Project	Central Share	Matching Share	Funds Released
1.	Renovation of Rabindra Bhawan, Bhopal, Madhya Pradesh.	₹ 15.00 crore	₹ 9.00 crore	₹ 6.00 crore	₹ 4.50 crore as a 1st installment.
2.	Tagore Cultural Centre, Vidisha, Madhya Pradesh	₹ 15.00 crore	₹ 9.00 crore	₹ 6.00 crore	₹ 2.00 crore as a 1st installment.
3.	Construction of Ravindra Cultural Complex, Khandwa, Madhya Pradesh.	₹ 15.00 crore	₹ 9.00 crore	₹ 6.00 crore	₹ 4.50 crore as a 1st installment.

Freedom fighters deported to Andaman Cellular Jail

1756. SHRI RITABRATA BANERJEE: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that the people from undivided Bengal were the largest contingent of freedom fighters deported to Andaman Cellular Jail;

(b) if so, the details thereof; and